

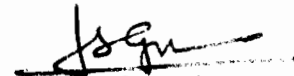
No. A-45011/22/2011-Admn.I
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
New Delhi dated 23rd August, 2011

OFFICE ORDER

With immediate effect and until further orders, Shri N.K. Vig, a retired officer of Central Secretariat Service is appointed as a full time Consultant in the Ministry of Corporate Affairs for a period of two months.

2. Shri N.K. Vig will be required to undertake all work relating to establishment of a new record room at Bikaner House, New Delhi. He will also be required to look after the work relating to scanning and digitization of the records of the Ministry at the record room.
3. Shri N.K. Vig will be paid a consolidated fee of Rs. 27,882/- {(Last pay drawn – pension) + DA} per month.
4. His headquarter will be at New Delhi.
5. He will not take up any other assignment during the period of his Consultancy.
6. This issues with the concurrence of IF Division of MCA vide their Dy. No.145/2011/MCA dated 17.08.2011.
7. The expenditure involved in this sanction will be met from Demand No.18, 3451-Secretariat Economic Services (Major Head), 00.090 – Secretariat (Minor Head), 05- Ministry of Corporate Affairs, 05.03 – Establishment, 05.03.28 – Professional Services for the financial year 2011-12.


(J.S. Gupta)

Under Secretary to the Govt. of India

1. Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
2. Cash Section (2 copies).
3. Shri N.K. Vig, Consultant, New Delhi.
4. AS&FA, Ministry of Corporate Affairs.
5. PS to Corporate Affairs Minister/PS to MOS, Corporate Affairs.
6. Secretary/AS/JS(A)/JS(R)/JS(M).
7. e-Governance Cell for uploading in MCA Website.
8. Guard File. ✓